

- (2) S.O. 433 (E) published in Gazette of India dated the 12th July, 1974 regarding management of the Model Mills Nagpur Limited, Nagpur.

[Placed in Library. See No. LT-8249/74.]

ALUMINIUM (CONTROL) AMENDMENT ORDER, 1974, AND REVIEW AND ANNUAL REPORT OF GUJARAT MINERAL DEVELOPMENT CORPORATION LTD, AHMEDABAD FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table—

- (1) A copy of the Aluminium (Control) Amendment Order, 1974 (Hindi and English versions) published in Notification No. S.O. 440 (E) in Gazette of India dated the 17th July, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8250/74.]
- (2) A copy each of the following papers under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat:—
  - (i) Review (Hindi and English versions) by the Government on the working of the Gujarat Mineral Development Corporation Limited, Ahmedabad, for the year 1972-73.
  - (ii) Annual Report of the Gujarat Mineral Development Corporation Limited, Ahmedabad, for the year 1972-73 along

with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8251/74.]

NOTIFICATION UNDER CONTRACT LABOUR (REGULATION AND ABOLITION) ACT, AND ANNUAL REPORT re-WORKING OF CENTRAL COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD,

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Contract Labour (Regulation and Abolition) Central (Second Amendment) Rules, 1974 (Hindi and English versions) published in Notification No G.S.R. 870 in Gazette of India dated the 10th August, 1974, under sub-section (3) of section 35 of the Contract Labour (Regulation and Abolition) Act, 1970 [Placed in Library. See No LT-8252/74.]
- (2) A copy of the Annual Report (Hindi and English versions) on the working of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1972-73. [Placed in Library. See No. LT-8253/74.]

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ALARMING INCREASE IN SMUGGLING CAUSING SERIOUS DAMAGE TO NATIONAL ECONOMY

MR. SPEAKER: Shri Ram Gopal Reddy. He is not here. Dr. Rao.